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(b) The tender for construction of the Dhanushkodi project's missing link from 183/2 km. to 188/2 km. on NH-49 has been awarded in May, 2014 which provides for completion of work by June, 2016. Further, another sanction for reconstruction of the Dhanushkodi project's missing link from 188/2 km. to 192/7 km. on NH-49 has been issued in November, 2014 for execution by State Government of Tamil Nadu which provides for completion in 24 months after award of tender.

Review of legislation pertaining to coal block allocation

- *71. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of COAL be pleased to state:
- (a) whether Government is taking steps to review the existing legislation and introduce a clearer law on the expiry of the Coal Mines (Special Provisions) Ordinance, 2014 in the light of the Delhi High Court's remarks on the said ordinance which described the ordinance as totally unclear;
 - (b) if so, the details thereof; and
 - (c) the time-line for the same?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) to (c) The Government intends to introduce the Coal Mines (Special Provisions) Bill, 2015 to replace the Coal Mines (Special Provisions) Second Ordinance, 2014 in the current session of the Parliament. There are no changes proposed in the Bill.

Utilization of funds under SSA

- *72. SHRIMATI NAZNIN FARUQUE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether funds allocated to different States under the Sarva Shiksha Abhiyan have been fully utilized during the last three financial years, if so, the details thereof; and
- (b) if not, the steps taken by the Central Government to get the funds fully utilized to make the scheme successful?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The central releases and the expenditure reported by the States/UTs, including State share under the Sarva Shiksha Abhiyaan (SSA) programme are given in Statement (See below). To ensure full utilization, the central share is released in installments based on pace of expenditure, receipt of commensurate State share and receipt of utilization certificates. The utilization of funds are reviewed every quarter with States/UTs.

Statement

SSA
under
enditure
Ехре
and
leases
Re
entral

							(Traini III V)
Sl.No.	State/UT	201	2011-12	201	2012-13	2013	2013-14
	,	Release	Expenditure	Release	Expenditure	Release	Expenditure
Т	2	3	4	5	9	7	8
1.	Andhra Pradesh	183551.72	337247.68	141049.46	255233.50	174715.39	281301.52
2	Arunachal Pradesh	23880.10	26705.67	43764.67	47581.03	19261.85	27951.01
ω.	Assam	106921.15	124930.52	130881.60	158075.47	131820.73	111710.54
4.	Bihar	185108.20	408963.04	275462.25	537009.15	261013.11	464515.23
5.	Chhattisgarh	69870.22	133902.11	85015.73	158992.40	76699.64	140262.60
9	Goa	1079.14	1934.35	1013.04	1729.03	1333.57	2122.60
7.	Gujarat	88027.79	141781.07	113918.08	223362.25	80559.63	110874.10
⊗.	Haryana	40461.41	77193.8	33810.35	70379.94	35088.42	62677.23
6	Himachal Pradesh	14192.78	25196.78	10737.30	25308.45	11453.10	19799.95
10.	Jammu & Kashmir	30070.50	104733.46	50805.85	88218.34	89143.50	111710.53

-	2	3	4	5	9	7	8	
ij	Jharkhand	57903.46	117232.77	56183.87	174457.09	45010.71	81742.33	
12.	Karnataka	62788.35	124995.76	68450.58	154767.20	65371.33	91639.05	
13.	Kerala	17021.85	26046.45	13449.14	42970.40	20800.66	40560.00	
14.	Madhya Pradesh	190427.12	342831.85	135343.30	326932.33	200408.56	342673.13	
15.	Maharashtra	117962.58	181066.45	106854.62	159280.35	65653.65	103800.01	
16.	Manipur	3940.55	8389.53	17362.44	11869.47	13193.93	21941.80	
17.	Meghalaya	14410.60	19782.59	18670.78	21572.59	28340.86	32342.29	
18.	Mizoram	10814.05	14084.57	15317.60	16364.23	10657.69	12842.05	
19.	Nagaland	9798.33	10315.05	11231.95	12941.93	15803.02	17151.36	
20.	Odisha	92719.98	162570.06	104307.62	184811.77	73956.08	108390.20	
21.	Punjab	48112.44	64703.06	49472.68	80968.62	38323.72	64292.06	
22.	Rajasthan	148580.86	313064.4	153520.11	335718.89	242488.70	354100.45	
23.	Sikkim	4022.84	4453.04	2693.85	3837.20	4195.08	4551.71	
24.	Tamil Nadu	68141.96	116817.5	71637.13	110294.21	96827.48	178541.42	

[RAJYA SABHA]

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Written Answers to

Starred Questions

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25.	Telangana	NA	NA	NA	NA	NA	NA
26.	Tripura	17493.76	24263.63	12010.11	14602.61	15991.09	19083.48
27.	Uttar Pradesh	263682.61	515804.16	375476.26	681527.15	466698.04	848713.69
28.	Uttarakhand	20892.49	39936.44	17941.10	39452.84	22043.51	36494.51
29.	West Bengal	177652.74	298627.19	258056.58	455294.32	153196.42	284664.48
30.	A & N Islands	907.36	1606.37	1089.28	1720.26	612.35	733.46
31.	Chandigarh	1611.21	3301.27	1772.64	2021.22	3009.26	5179.60
32.	Dadra & N. Haveli	564.35	796.36	652.76	1508.76	927.19	1200.73
33.	Daman & Diu	257.06	485.42	433.12	568.51	145.54	365.43
34.	Delhi	3783.29	8008.74	4293.24	7882.29	8322.82	10211.77
35.	Lakshadweep	127.86	363.28	57.62	228.50	00.00	183.84
36.	Puducherry	757.62	1275.5	918.91	1232.44	443.19	428.13
	Total	2077538.33	3783409.92	2383655.62	4408714.74	2473509.82	3994752.29

[02 March, 2015]

Note: Expenditure is against central share, State share, Finance Commission's Award reported by States/UTs.

NA: Not Applicable.